

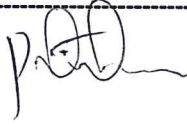

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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No 70/BB/17	-	Admission	Rule 6 of I&B	My Van Pvt Ltd Vs UPT Fabrication Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	LAKSHUKUMAR NM 9450174067		

**ORDER**

Counsel for petitioner is present. Again he requested time for compliance. List it on 01/09/17 finally.

  
**MEMBER(J)**

  
**MEMBER(T)**